

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
STARRED QUESTION NO - *104
ANSWERED ON 11.02.2025

IMPLEMENTATION OF SVAMITVA SCHEME

*104. SHRI MADDILA GURUMOORTHY:
DR. MALLU RAVI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of current status of the implementation of the Survey of Villages and Mapping with Improvised Technology in Village Areas (SVAMITVA) scheme particularly in the Tirupati district, Andhra Pradesh and the State of Telangana;
- (b) the details of total funds allocated and spent so far for the implementation of the SVAMITVA scheme of the said States;
- (c) the details of number of beneficiaries of villages and rural areas covered under the SVAMITVA scheme in the said States;
- (d) the progress made in providing property cards to landowners;
- (e) the details of measures taken to ensure the timely completion of the SVAMITVA scheme and the extent to which rural residents benefitted in terms of property rights, financial inclusion and access to Government schemes?

ANSWER

MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) to (e): A Statement is laid on the Table of the House.

(a) to (d): SVAMITVA Scheme was launched by the Hon'ble Prime Minister on National Panchayati Raj Day, 24th April 2020 with the primary objective of providing formally recognized 'Record of Rights' to owners of residential properties in inhabited abadi areas in villages. The scheme is a collaborative effort of the Ministry of Panchayati Raj, State Revenue Departments, State Panchayati Raj Departments, and Survey of India and aims at economic empowerment of people in rural areas.

As on 6th February 2025, 31 States/UT have been onboarded on SVAMITVA Scheme, drone survey has been completed in 3.18 lakh villages and 2.38 crore property cards have been prepared for 1.59 lakh villages. State/UT-wise status of drone survey and property cards prepared is given at **Annexure-I**.

In Andhra Pradesh, MoU for implementation of SVAMITVA Scheme was signed on 8th Dec 2020, and as on 6th Feb 2025, drone survey has been completed in all 13,321 notified inhabited villages. The State is finalizing the format for property cards for issuing to the property owners in rural residential properties. In Tirupati District, Drone survey has been completed in 1045 Villages. District-wise status of completion of SVAMITVA Scheme in Andhra Pradesh as on 06.02.2025 is given at **Annexure-II**.

In Telangana, MoU for implementation of SVAMITVA Scheme was signed on 19th April 2022 for survey of 5 villages only during the pilot phase. Drone survey of 5 villages namely Arli (Khurd) (Adilabad Dist.), Godumakunta (MedchalMalkajgiri Dist.), Saraswathiguda (Ranga Reddy Dist.), Ghanpur (Jangaon Dist.), and Domakonda (Kamareddy Dist.) was completed and Maps were handed over to the State for Ground Truthing. Thereafter, State has neither taken any action for preparation of property cards in these villages nor it has extended the scheme beyond the pilot phase.

Under the Scheme, funds are provided to Survey of India for Large Scale Mapping (LSM) using drones and establishing Continuous Operating Reference Stations (CORS) for States/UTs which have onboarded the Scheme, including Andhra Pradesh and Telangana. Details of funds released to Survey of India till now are as follows:

For CORS	₹116.54 crores
For LSM	₹ 249.53 crores

Funds amounting to ₹ 35 crores have also been released to NIC (through NIC-Services Inc.) till date to support the National Project Monitoring Unit (NPMU), enhancements to the Spatial Planning Application 'Gram Manchitra', central infrastructure, and other technical and software requirements.

Further, funding is also provided to the States/UTs for Information, Education, and Communication (IEC) activities and establishing State Project Monitoring Units (SPMUs). Since the inception of the SVAMITVA scheme, of ₹ 26.7 lakhs has been released to Andhra Pradesh under IEC and SPMU components. Telangana has not requested any fund for IEC and SPMU.

e) To ensure timely completion of SVAMITVA Scheme, the Ministry of Panchayati Raj has set targets for drone survey and property cards. The States and Union Territories (UTs) are expected to complete the drone survey by **March 2025** and the preparation of property cards for the rural Abadi areas by **March 2026**. Steps taken by the Ministry to achieve the targets are:

- I. Regular review meetings with all stakeholders ensure issues are identified and addressed promptly.
- II. A four-tiered monitoring system, from national to panchayat level for comprehensive oversight.
- III. An online dashboard (svamitva.nic.in) provides village-level progress updates.
- IV. The Ministry offers dedicated "handholding" support to states and UTs for smooth implementation.

The SVAMITVA scheme involves demarcation of the inhabited (Abadi) villages in rural areas using latest drone technology with the objective of preparing record of rights and property cards for the residential properties in these village Abadi areas. This Scheme facilitates property monetization and access to institutional credit/bank loans by providing legally recognized property cards as proof of ownership for mortgage, reduces/settles property disputes, and enables comprehensive village-level planning, ultimately contributing to Gram Swaraj and Atmanirbhar rural India.

Annexure-I

Annexure referred to in reply to parts (a) to (d) of the Lok Sabha Starred Question No. 104 answered on 11.02.2025 regarding Implementation of SVAMITVA Scheme

State/UT-wise status of drone survey and property cards prepared

S. No.	States/Uts	Notified	Drone Flying	Number of villages for which property card prepared	Number of property cards prepared
1	Andaman & Nicobar Islands	186	186	141	7,409
2	Andhra Pradesh	13,321	13,321	0	0
3	Arunachal Pradesh	5,596	3,399	0	0
4	Assam	1,074	946	0	0
5	Chhattisgarh	15,791	15,791	1,200	67,751
6	Dadra Nagar Haveli & Daman Diu	80	80	75	4,397
7	Delhi	31	31	0	0
8	Goa	410	410	410	6,72,646
9	Gujarat	15,052	13,949	7,237	12,28,586
10	Haryana	6,260	6,260	6,260	25,15,646
11	Himachal Pradesh	15,196	13,870	238	5,395
12	Jammu and Kashmir	4,431	4,398	1,006	39,204
13	Jharkhand	757	240	0	0
14	Karnataka	30,715	16,855	3,763	10,03,991
15	Kerala	1,415	597	0	0
16	Ladakh	230	230	148	15,623
17	Lakshadweep Islands	10	10	0	0
18	Madhya Pradesh	43,014	43,014	33,929	39,94,343
19	Maharashtra	37,819	37,609	15,708	24,41,286
20	Manipur	3,856	209	0	0
21	Mizoram	550	319	27	2,909
22	Odisha	3,054	2,724	43	1,500
23	Puducherry	96	96	92	2,801
24	Punjab	12,083	10,458	178	24,089
25	Rajasthan	36,352	35,721	13,310	8,61,986
26	Sikkim	1	1	0	0
27	Tamil Nadu	3	3	0	0
28	Telangana	5	5	0	0
29	Tripura	893	19	893	5,71,783
30	Uttar Pradesh	90,573	90,573	67,408	1,01,31,232
31	Uttarakhand	7,441	7,441	7,441	2,78,229
	Total	3,46,183	3,18,765	1,59,507	2,38,70,806

* Sikkim, Tamilnadu and Telangana have only completed pilot survey of few villages.

Annexure-II

Annexure referred to in reply to parts (a) to (d) of the Lok Sabha Starred Question No. 104 answered on 11.02.2025 regarding Implementation of SVAMITVA Scheme

District-wise status of completion of SVAMITVA Scheme in Andhra Pradesh as on 06.02.2025

S.No	District	Notified Villages	Drone survey completed Villages
1	Alluri Sitharama Raju	2	2
2	Anakapalli	671	671
3	Ananthapuramu	503	503
4	Annamayya	457	457
5	Bapatla	277	277
6	Chittoor	782	782
7	Dr. B.R. Ambedkar Konaseema	310	310
8	East Godavari	268	268
9	Eluru	572	572
10	Guntur	173	173
11	Kakinada	405	405
12	Krishna	495	495
13	Kurnool	456	456
14	Nandyal	447	447
15	NTR	300	300
16	Palnadu	349	349
17	ParvathipuramManyam	558	558
18	Prakasam	792	792
19	Srikakulam	1,352	1,352
20	Sri PottiSriramulu Nellore	713	713
21	Sri Sathya Sai	416	416
22	Tirupati	1,045	1,045
23	Visakhapatnam	85	85
24	Vizianagaram	950	950
25	West Godavari	295	295
26	Y.S.R.	648	648
	Total	13,321	13,321

Please note that no Property Card has been prepared as the Property card format is yet to be finalised by the State.
